1. Paper bill is still a requirement as we have still not come to the stage wherein ebills are easily accessed and retained for record .

2. Mobile companies are very regular in overcharging and wrong charging . Many a times they do not charge as per the plans and in case of foreign visits of businessmen like us hard copies come very handy in identification and raising disputes

3. Soft copies can be hacked and all my call details can be in hands of my rivals

Thanks & Regards